

MINUTES OF EFC MEETING No. 6/AM14 DATED 19.9.2013

Meeting No.06/AM14 of EXIM Facilitation Committee (EFC) was held on 19.09.2013 in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri D.K. Singh, IAS, and Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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|------------------------------------|--------------------|
| 1. Ms. Chhanda Choudhary, Director | MOEF(HSMD) |
| 2. Shri K.K. Tiwari, Indl. Advisor | D/o Heavy Industry |
| 3. Shri Hardeep Singh, Jt.DGFT | DGFT |
| 4. Shri Rajesh Malhotra, Dy. DGFT | DGFT |
| 4. Sh. D.C. Katoch, FTDO | DGFT |

3. Following decisions were taken:-

Import Cases (Total 152 Cases)

3.1 Following 32 (Thirty two) requests were approved:-

Sr. No.	Cash No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	11	Poseidon Imports & Exports, Thane 01/53/8/135/AM-14/P-12/IC	14.6.2013	94500 nos of Ornamental Fishes as per ANF2B.	181.45	Approved 94500 Nos., (54 varieties) as recommended by D/o AHD&F vide letter No.102-80/2013-Trade dated 4.9.2013.
	13	Modern Pet Centre, Kolkata 01/53/162/187/AM-14/M-14/IC	25.06.2013	345000 nos & 103000 nos of Live Ornamental Fish	14.72	Approved 97,000 Nos (7 varieties), as recommended by AHD&F vide letter No. 35029/5/2009-Fy (Trade) dated 23.8.2013
	19	Vimta Labs Ltd., Hyderabad 01/53/162/330/AM-14/V-13/IC	13.8.2013	104 nos. of Male & Female Mice Strains as per ANF2B	16.95	Approved 104 Nos. as recommended by AHD&F vide OM No.102-110/2013-Trade dated 4.9.2013.
	20	Tapuriah Polo Charitable Trust, Mumbai 01/53/8/215/AM-14/T-12/IC	13.8.2013	09 nos. of Horses for Polo as per ANF2B	44.31	Approved 9 Nos. as recommended by AHD&F vide vide OM No.102-112/2013-Trade dated 5.9.2013
	23	Vivo Bio Tech. Ltd., Hyderabad 01/53/8/219/AM-14/V-14/IC	16.8.2013	10,000 nos. of Rats & Mice (M/F) as per ANF2B	120	Approved 10,000 Nos. as recommended by AHD&F vide

					O.M.No.102-109/2013-Trade dated 5.9.2013.
29	Aqua Briao, Coimbatore 01/53/162/361/AM-13/A-29/IC	29.7.2013	30,000 nos. of Ornamental fish as per ANF2B	5.63	Approved 13,000 Nos. (13 varieties) as recommended by AHD&F vide O.M.No. 35029/2/2013-Fy (Trade) dated 26.8.2013
30	Indian Institute of Science, Bangalore 01/53/162/356/AM-14/I-22/IC	30.8.2013	682 nos. of Mice (M/F) as per ANF2B	23.40	Approved 682 Nos. as recommended by AHD&F vide OM No.102-119/2013-Trade dated 9.9.2013.
32	Serum Institute of India Ltd., Pune 01/53/8/250/AM-14/S-75/IC	2.9.2013	60 nos. of Guinea Pigs M/F & 20 nos. of Mice M/F as per ANF2B	12.73	Approved 60 Nos. as recommended by AHD&F vide O.M.No.102/122/2013-Trade dated 9.9.2013.
34	A.R. Ananthakrishnan, Secunderabad 01/53/162/361/AM-14/A-40/IC	9.9.2013	01 no. of Dog as per ANF2B	0.30	Approved 01 Nos. as recommended by AHD&F vide O.M. No.102-127/2013-Trade dated 17.9.2013.
35	Pallishree Ltd., Kolkata 01/53/8/255/AM-14/P-19/IC	9.9.2013	02 nos. of Dogs (M&F) as per ANF2B	1.89	Approved 02 Nos. as recommended by AHD&F vide O.M.No.102-127/2013-Trade dated 17.9.2013.
36	Himmat Singh Sekhon, Chandigarh 01/53/8/260/AM-14/H-19/IC	9.9.2013	04 nos. of Dogs (M&F) as per ANF2B	NIL	Approved 04 Nos. as recommended by AHD&F vide O.M.No.102/125/2013-Trade dated 17.9.2013.
39	Savid Sequeira, New Delhi 01/53/8/257/AM-14/S-76/IC	10.9.2013	03 nos. of Cats (M&F) as per ANF2B	1.33	Approved 03 Nos. as recommended by AHD&F vide OM No.102-131/2013-Trade dated 17.9.2013.
41	Blue Star Aquarium, Howrah 01/53/162/366/AM14/B-20/IC	5.9.2013	413500 Nos of Ornamental Fishes	19.51	Approved 413,500 Nos. as recommended by AHD&F vide letter No.35-29/6/2013-Fy(Trade) dated 3.7.2013.
PART-III (Heavy Industry)					
2	Vidur Tools P. Ltd., Mumbai 01/53/162/282/AM-14/V-12/IC	29.7.2013	50,000 Kgs of Tungsten Scrap	756.25	The Committee noted that DIPP vide OM No.9/32/2013-TSW dated 6.9.2013 has informed that Tungsten Scrap is required for manufacture of Tungsten Carbide

						Tools and they are not concerned. The representative of DHI present in the meeting informed that during last year, the firm was given permission for import of 10 MTs and application may be considered on repeat basis. The Committee, after due deliberations decided to approve the case for 10 MTs for actual use.
PART-IV (Information Technology)						
	5	Flextronics Technologies (India) P. Ltd., Bangalore 01/53/162/109/AM14/F-2/IC	17.5.2013	154961 Nos of Refurbished Hard Disk Drive	6351.46	Approved 151,760 Nos. of HDDs as recommended by DIT vide letter dated 16(13)/2013-IPHW dated 5.9.2013 and. MOEF O.M. No.23-133/2013-HSMD dated 16.8.2013 subject to the conditions framed for import of refurbished computer parts.
PART-IX (MOEF(O))						
	1	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.2012	400 MTs HCFC 141 B	424.32	Approved 400 MTs as recommended by MOEF vide OM No.11/2/2013-OC dated 5.9.2013.
	3	Organometallic Industires, Mumbai 01/53/162/144/AM14/O-2/IC	3.6.2013	40 MT of HCFC 141B .	50.6	Approved 40 MTs as recommended by MOEF vide OM No.11/2/2013-OC dated 18.9.2013.
	4	Piramal Enterprises, Hyderabad 01/53/8/79/AM-14/P-7/IC	01.07.2013	150 MT of TFEC (HCFC R133A) as per ANF2B	405	Approved 150 MTs as recommended by MOEF vide OM No.11/2/2013-OC dated 5.9.2013.
	6	Tonchi Suchi PGM Co. New Delhi 01/53/162/251/AM-14/T-13/IC	2.9.2013	1000 nos. of Airconditioner with HCFC-22 (R22) as per ANF2B	265.5	Approved 1000 Nos. as recommended by MOEF vide OM No.11/2/2013-OC dated 18.9.2013 has given No Objection.
	7	Bougainville Resorts P Ltd., Pondicherry 01/53/8/266/AM-14/B-17/IC	11.9.2013	50 Nos. of Airconditioners with HCFC -22 (R-22) Gas as per ANF2B	6.84	Approved 50 Nos. as recommended by MOEF vide OM No.11/1/2013-OC dated 18.9.2013.

PART-X (MOEF(WL))					
8	Hi-Tech Advance Products, Indore 01/53/8/193/AM-14/H-15/IC	24.4.2013	10 sets of Veterinary Equipment/Tranquilizer Equipment/Co2 Injection Rifle and accessories	15.97	Approved 10 sets as recommended by MOEF(WL) vide OM vide OM No.3-35/2013/WL-I dated 30.8.2013.
PART-XI (PESO)					
1	Schlumberger Asia Services Ltd.,Mumbai 01/53/8/216/AM-14/S-67/IC	16.8.2013	60 nos. of Explosive items as per ANF2B	5.66	Approved 60 Nos. as recommended by PESO vide letter no.E-25(38)60/2009/IX dated 2.9.2013.
2	Schlumberger Asia Services Ltd.,Mumbai 01/53/8/217/AM-14/S-68/IC	16.8.2013	Explosives items as per ANF2B	50.60	Approved 03 Nos. as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 2.9.2013.
3	Schlumberger Asia Services Ltd., Mumbai 01/53/8/224/AM-14/S-69/IC	20.8.2013	72 nos. of Explosives items as per ANF2B	11.78	Approved 72 Nos. as recommended by PESO vide letter No.E-25(38)60/2009/IX dated 2.9.2013 has given No Objection.
4	Schlumberger Asia Services Ltd., Mumbai 01/53/8/231/AM-14/S-70/IC	26.8.2013	12,000 nos. of Explosives items as per ANF2B	268.87	Approved 12,000 Nos. as recommended by PESO vide letter no.E-25(38)60/2009/IX dated 16.9.2013.
PART-XII (PHARMA)					
2	Vamsi Labs Ltd., Solapur 01/53/8/46/AM14/V-4/IC	23.04.13	100 Kgs of Bromofluoromethane	175.68	Approved 100 Kgs on the basis of comments of D/o Pharma conveyed vide their O.M.No.36012/06/2013-PI(Norms) dated 18.9.203.
3	Riddhi Pharma, Ankleshwar 01/53/162/214/AM-14/R-15/IC	09.07.2013	300 MTs of 1,3 Dichloro 2 - Propanol as per ANF2B	255.82	Approved 300 MTs on the basis of comments of D/o Pharma conveyed vide their O.M.No.36012/06/2013-PI(Norms) dated 18.9.203.
PART-XVII(Misc)					
5	Fast Infrastructure P. Ltd.,Delhi 01/53/8/210/AM-14/F-4/IC	6.8.2013	8000 nos. of GPS/GPRS Vehicle Tracking System as per ANF2B	207.8	Approved subject to conditions imposed by MHA for import of Vehicle Tracking System.
8	International Environment Consulting, New Delhi 01/53/8/234/AM-14/I-20/IC	22.8.2013	10 MBq Na-22 Solution, Eu-152 Solution and	5.50	Approved as recommended by AERB vide Consent No.AERB/RSD/IR-Auth/TN-BARCF/2012/11248 dated

				AM241 Sealed Source		7.9.2012 and AERB Consent No. AERB/RSD/SS/PROC/NR-335/2013/10891 dated 13.8.2013 for supply to Indira Gandhi Centre for Atomic Research, Tamilnadu and Mukand Lal National College, Haryana.
	9	International Environment Consulting, New Delhi 01/53/8/235/AM-14/I-21/IC	22.8.2013	Radioactive material as per ANF2B	6.75	Approved as recommended by AERB vide Consent No.AERB/RSD/ Res-NOC/ BARC-RPhD/2013/3724 dated 14.3.2013 and AERB Ref: AERB/RSD/NORM/NOC/2013/4783 dated 28.3.2013 for supply to Bhabha Atomic Research Centre, Mumbai.
	13	Pioneer Leder Tex Pvt. Ltd., Chennai 01/53/162/396/AM-14/P-20/IC	12.9.2013	450 sets of C.G. Vehicle Tracker as per ANF2B	17.03	Approved subject to conditions imposed by MHA for import of Vehicle Tracking System.
	14	CE Info Systems P. Ltd., New Delhi 01/53/8/287/AM-14/C-24/IC	nil	2000 nos. of GPS Vehicle Tracker	78	Approved subject to conditions imposed by MHA for import of Vehicle Tracking System.

3.2 Following **108** applications for import were deferred as comments from the concerned Ministries have not been received and they may be reminded to expedite their comments.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandery & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of Comments from D/o AHD&F.
	2	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred for want of Comments from D/o AHD&F and reply from the

						firm sought by AHD&F.
	3	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred for want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	4	Genus Breeding India P Ltd., Pune 01/53/162/1291/AM13/G-43/IC	28.2.2013	20,000 Nos. of Frozen Bovine Semen	16.17	Deferred for want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	5	Damini Khosla, Gurgaon 01/53/8/576/AM13/D-22/IC	1.3.2013	1 Grey Parrot	0.015	Deferred for want of Comments from D/o AHD&F / MOEF(WL) and reply from the firm sought by MOEF(WL).
	6	Badam Agro Fams, Hyderabad 01/53/162/41/AM14/B-4/IC	18.04.13	60 nos. of live Poultry/Emu chicks	2.42	Deferred for want of Comments from D/o AHD&F & MOEF (WL)
	8	B.G. Chitale, Sangli 01/53/8/76/AM14/B-7/IC	13.05.13	42 Nos. Frozen Bovin Embryos Gumau	30.96	Deferred for want of Comments from D/o AHD&F.
	9	B.G. Chitale, Sangli 01/53/8/75/AM14/B-6/IC	13.05.13	3070 Nos. of Semen	8.61	Deferred for want of Comments

						from D/o AHD&F.
	10	Bionneeds, Bangalore 01/53/162/1249/AM13/B-37/IC	1.2.2013	500 Nos. Ferrets Male and Female (8 to 15 weeks)	64.95	Deferred for want of clearance from Animal Welfare Board of India to be submitted by the applicant.
	12	M.J. Enterprises, Chennai 01/53/162/181/AM-14/M-12/IC	17.6.2013	19,35,000 nos of Live Ornamental Fishes	505.26	Deferred for want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	14	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/202/AM-14/K-9/IC	26.06.2013	650 nos of Bovine Sexed Frozen Semen	9.39	Deferred for want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	15	Ranbaxy Laboratories Ltd., New Delhi 01/53/8/156/AM-14/R-12/IC	27.06.2013	225 nos of Rabbits Male & 228 nos of Rabbits Female	256.92	Deferred for want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	16	Kerala Livestock Development Board Ltd., Thiruvananthapuram 01/53/162/206/AM-14/K-10/IC	28.06.2013	6000 nos of Bovine Sexed Frozen Semen as per ANF2B.	10.52	Deferred for want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	17	Govind Milk & Milk Products P. Ltd.,	29.7.2013	1600 nos. of Bovine Semen	3.91	Deferred for

		Satara 13/IC	01/53/162/283/AM-14/G-		as per ANF2B		want of Comments from D/o AHD&F and reply from the firm sought by AHD&F.
	22	Arshiya Aquarium, Mumbai	01/53/8/222/AM-14/A-36/IC	20.8.2013	1,44,000 nos. of Ornamental Fish as per E-Com application	20.76	Deferred for want of Comments from D/o AHD&F.
	31	Kevic Setalvad, Mumbai	01/53/8/249/AM-14/K-16/IC	2.9.2013	03 nos. of Riding Horses as per ANF2B	69	Deferred for want of Comments from D/o AHD&F.
	33	A.G.International, Navi Mumbai	01/53/162/360/AM-14/A-39/IC	9.9.2013	10 nos. of Dogs/Puppy as per ANF2B	08	Deferred for want of Comments from D/o AHD&F.
	37	Vidhan Sales, Nagpur	01/53/8/263/AM-14/V-19/IC	10.9.2013	1,90,000 nos. of Reptiles as per ANF2B	20.50	Deferred for want of Comments from D/o AHD&F & MOEF (WL)
	38	Vidhan Sales, Nagpur	01/53/8/264/AM-14/V-16/IC	10.9.2013	1,20,000 nos. of Fishes as per ANF2B	86.77	Deferred for want of Comments from D/o AHD&F
	40	Kuldeep Singh, Ahmednagar	01/53/162/362/AM-14/K-17/IC	10.9.2013	02 nos. of Dogs/Puppy as per ANF2B	2	Deferred for want of Comments from D/o AHD&F
PART-II (C&PC)							
	1	United Phosphorus Ltd., Mumbai	01/53/8/185/AM-14/U-5/IC	18.7.2013	10,00000 Kgs of Carbon Tetra Chloride as per ANF2B	91.5	Deferred for want of Comments

						from D/o C&PC / MOEF and information from the firm sought by MOEF.
	2	Fumigation Services, Chennai 01/53/162/320/AM14/F-5/IC	6.8.2013	420,000 Lbs of Methyl Bromide 98% with 2% Chloropicrin	892.3	Deferred for want of Comments from D/o C&PC and information from the firm sought by C&PC.
PART-III (Heavy Industry)						
23.	1	Honda Siel Power Ltd., New Delhi 01/53/8/136/AM14/H-13/IC	14.6.2013	Damaged / un-usable warranty replaced parts of portable Generator Sets / Portable I.C. / Engine / Pump Set	35	Deferred for want of Comments from D/o Heavy Industry.
PART-IV (Information Technology)						
	1	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of Comments from MOEF / DIT and information from the firm sought by them.
	2	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J- 23/IC	11.12.12	236 Nos of Computers as detaied in the application	nil	Deferred for want of Comments from MOEF / DIT and information from the firm sought by them.

	3	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of Comments from MOEF / DIT and information from the firm sought by them.
	4	Acer India P. Ltd., Bangalore 01/53/8/90/AM14/A-17/IC	20.5.2013	63320 nos of Computer parts	2160.39	Deferred for want of Comments from MOEF and information from the firm sought by them.
	6	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.2012	142 Nos. of Refurbished Computer Parts	67.3	Deferred for want of Comments from MOEF / DIT and information from the firm sought by them.
	7	Dell India Pvt. Ltd., Bangalore 01/53/162/157/AM-14/D-2/IC	28.06.2013	70537 nos of Refurbished Computer Parts	5473.74	Deferred for want of Comments from MOEF and information from the firm sought by them.
PART-V (STEEL)						
	1	Sharp Ferro Alloys Ltd., New Delhi 01/53/8/73/AM14/S-23/IC	10.05.13	20000 MT of Ferro Manganese Slag	1364.16	Deferred for want of Comments from MOEF / Steel and

						information from the firm sought by them.
	2	Shyam Sel & Power Ltd., Kolkata 01/53/8/110/AM14/S-34/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of Comments from MOEF / Steel
32.	3	Shyam Metalsics and Energy Ltd., Kolkata 01/53/8/109/AM14/S-35/IC	27.5.2013	100000 M.T. of Ferro Manganese Slag .	6735.54	Deferred for want of Comments from MOEF / Steel and information from the firm sought by them.
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	2	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	3	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of Comments from MOEF / DIPP and

						information from the firm sought by them.
	4	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.2012	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of Comments from MOEF
	5	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.2012	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	6	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil	531	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	7	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	8	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber	796.5	Deferred for want of Comments from MOEF / DIPP and information from the firm

						sought by them.
	9	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts	269.99	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	10	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded)	1716	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	11	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V-18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap	197.46	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	12	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.2013	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap .	1848	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	13	S&J Granulate Solution P. Ltd., Mumbai 01/53/8/127/AM14/S-41/IC	5.6.2013	25000 MTs of Used Rubber Tyre (Cut/Shreds)	1237	Comments awaited from DIPP. MOEF vide OM No.5- 19/2011-

						HSMD dated 10.7.2013 ahs recommended 10,000 MTs. Repeated at Part VIII (MOEF).
	14	Green Plus Solutions P. Ltd., Ahmedabad 01/53/8/629/AM13/G-49/IC	28.03.2013	1000 MT. Used (Scrap) Rubber Tyre with multiple cut or shredded or bales (without no cut)	34.19	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	15	Roshan Metals, Chennai 01/53/162/108/AM14/R-3/IC	17.5.2013	1500 MTs of Drained Lead Battery Scrap	245.92	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	16	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM-14/A-25/IC	24.06.2013	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded)	274.72	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.
	18	K.A. Reclaims, Kerala 01/53/8/220/AM-14/K-15/IC	22.8.2013	5000 MTs of Used Pneumatic Tyres as per ANF2B	1231	Deferred for want of Comments from MOEF / DIPP and information from the firm sought by them.

PART-VIII (MOEF)						
50.	1	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.2012	160 MTs of Graphite Scrap	66.78	Deferred for want of Comments from MOEF / Mines and information from the firm sought by them.
PART-IX (MOEF(O))						
	2	Chennai Marine Trading P. Ltd., Chennai 01/53/162/46/AM14/C-7/IC	23.04.13	500 MT of Refrigerant Gas HCFC 142B (Chlorodifluorethane)	379.12	Deferred for want of Comments from MOEF and information from the firm sought by them.
	5	Hybrid Coatings, Ernakulam 01/53/8/213/AM-14/H-18/IC	13.8.2013	20,000 Kgs of Hydrochlorofluorocarbons (HCFC-141B) as per ANF2B	23.47	Deferred for want of Comments from MOEF(O).
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- -100 MTs	150	Deferred for want of Comments from MOEF(WL)
	2	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of Comments from MOEF(WL)
	3	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.2012	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of Comments from MOEF(WL)
	4	Hipe Developers, Karnataka 01/53/162/216/AM13/H-	28.5.2012	One Tortoiseshall Model Ship	14.19	Deferred for

		10/IC		of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height		want of Comments from MOEF(WL) and information sought from the firm.
	5	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred for want of Comments from MOEF(WL) and information sought from the firm.
	6	G. Amarender Reddy, Hyderabad 01/53/8/102/AM14/G-8/IC	21.5.2013	20 nos of Hunted Animal Trophies	0.98	Deferred for want of Comments from MOEF(WL).
	7	Kushaldeep Singh Dhillon, Chandigarh 01/53/8/9/AM14/K-1/IC	3.04.2013	5 Pcs of Trophies	1.45	Deferred for want of Comments from MOEF(WL) and information sought from the applicant.
	9	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator Skin	1.58	Deferred for want of Comments from MOEF(WL)
PART-XI (PESO)						
61.	5	Baker Hughes Singapore Pte., Navi Mumbai 01/53/8/279/AM-14/B-18/IC	16.9.2013	Explosives items as per ANF2B	381	Deferred for want of Comments from PESO.
PART-XII (PHARMA)						

62.	1	Cadila Healthcare Ltd., Ahmedabad 01/53/8/6/AM14/C-2/IC	2.04.2013	950 Kgs of Fish Lipid Oil	285	Deferred for want of Comments from D/o Pharma.
PART-XIV (P&NG)						
	1	KLJ Resources Ltd., Kolkata 01/53/8/309/AM-13/K-11/IC	18.10.2012	3000 Mts of Liquid Paraffins-SL as per ANF2B	2052	Deferred for want of Comments from D/o P&NG.
	2	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel as per ANF2B.	1404.48	Deferred for want of Comments from DIPP/MOEF.
PART-XVI (MHA)						
65.	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred for want of Comments from MHA.
	2	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc	US\$54,932	Deferred for want of Comments from MHA.
	3	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.2012	1 Nos of Revolver		Deferred for want of Comments from MHA.
	4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/419/AM13/E-30/IC	29.11.12	1 no of MDC-2041(X Band) complete with all accessories	1.56	Deferred for want of Comments from MHA.
	5	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred for want of Comments from MHA.
			18.12.12			

	6	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC		3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred for want of Comments from MHA.
	7	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred for want of Comments from MHA.
	8	Central Reserve Police Force, New Delhi 01/53/162/29/AM14/C-6/IC	12.04.2013	20 Nos of Box of 150 FN 303 impact Projectile	5.13	Deferred for want of Comments from MHA.
	9	Aman Soon, New Delhi (Hawk View Securities) 01/53/8/507/AM13/H-26/IC	24.1.2013	2 Blank Firing Guns and 100 Blank Firing Cartridges	0.11	Deferred for want of Comments from MHA.
	10	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	24 Pics Signal Pistol	1.02	Deferred for want of Comments from MHA.
	11	Dy. Inspector General of Police, Anti Terrorism Squad, Ahmedabad 01/53/162/1302/AM13/G-45/IC	11.3.2013	500 Nos of Flash & Bang Grenades	35.36	Deferred for want of Comments from MHA.
	12	A&S Creations, Delhi 01/53/8/553/AM13/A-78/IC	22.2.2013	9 Nos. Night Vision Binoculars	1.9	Deferred for want of Comments from MHA.
	13	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of Comments from MHA.
	14	Alpha Design Tech. P. Ltd., Bangalore 01/53/8/619/AM13/A-87/IC	22.03.2013	6 Nos (Corner shot for 9mm Pistol (Glock 19/17) each comprising with 11 items)	19.04	Deferred for want of Comments from MHA.
	15	Director General of Police, Bhopal 01/53/162/1320/AM13/M-68/IC	14.03.2013	1662 Nos Glock 19.9 mm safe action compact pistol set alongwith spare parts	422.42	Deferred for want of Comments from MHA.
	16	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-	19.2.2013	220,800 Primers & 200,000	6.69	Deferred for

		42/IC		Plastic Case without primer		want of Comments from MHA.
	17	Director General Border Security Force, New Delhi 01/53/8/66/AM14/B-5/IC	06.05.13	41 nos of Spares & Sight of (X-95) Assault	US \$ 238.60	Deferred for want of Comments from MHA.
	18	Alpha Design Technologies P. Ltd., Bangaore 01/53/8/61/AM14/A-6/IC	03.05.13	02 nos of (Corner Shot) for 9 mm Pistol (Glock 19/17) each comprising with 11 items)	6.23	Deferred for want of Comments from MHA.
	19	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	8.10.2012	16 Nos. of 2nd hand Dist Inject Pistols	4.22	Deferred for want of Comments from MHA.
	20	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of Comments from MHA.
	21	Neco Defence Systems Ltd., Mumbai 01/53/162/121/AM14/N-7/IC	21.5.2013	5 Nos of Night Vision Binoculars	2.42	Deferred for want of Comments from MHA.
	22	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	Deferred for want of Comments from MHA.
	23	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of Comments from MHA.
	24	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of Comments from MHA.
	25	Surya Telecom P. Ltd., Panchkula 01/53/8/138/AM-14/S-44/IC	17.06.2013	01 no Night Vision Monocular & 01 no Night Vision Binocular	2.41	Deferred for want of Comments from MHA.
	26	Srijan Systems P. Ltd. New Delhi 01/53/8/145/AM-14/S-45/IC	21.06.2013	27150 nos of Bird Bomb, 35250 nos Bird Whistler, 34500 nos of RWS Blank	20.1	Deferred for want of

				Caps.cal.6mm & 14 nos Signal Pistol RG-3 Six shot Launcher, RG-3.		Comments from MHA.
	27	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.2012	2 nos of Holographic/Reflex sight	0.38	Deferred for want of Comments from MHA.
	28	I.G. of Police (Provisioning) Odisha, Cuttack 01/53/162/230/AM-14/O-4/IC	05.07.2013	162 nos. of Reflex Sight (Model-RMR04-33 of Trijicon)	58.09	Deferred for want of Comments from MHA.
	29	CRPF, Delhi 091/5/3162/248/AM14/C-19/IC	15.7.2013	40 Nos. MP 5 Conversion Kit, 90 cases cartridges, 40 Nos. safety kit and 40 Nos. Throat Collar	50	Deferred for want of Comments from MHA.
	30	CRPF, Delhi 091/5/3162/267/AM14/C-18/IC8	16.7.2013	15 Nos. Minimi Machine Guns 7.62 TR Butt Fixed (Arms and Ammunition)	138.03	Deferred for want of Comments from MHA.
	31	HQ, SFF, New Delhi 01/53/8/199/AM- 14/S-61/IC	29.7.2013	Arms & Amunition as per ANF2B	US \$ 20,710/-	Deferred for want of Comments from MHA.
	32	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM- 14/S-71/IC	23.8.2013	01 no. of Bushnell Night Vision Binoculars as per ANF2B	US \$ 449/-	Deferred for want of Comments from MHA.
	33	Special Protection Group, New Delhi 01/53/8/237/AM-14/S-72/IC	27.8.2013	(1) 331 nos. of Arms & Accessories as per Annexure-1 of ANF2B from USA valued US\$19853 (2) Arms and Ammunition from Belgium for a CIF Value of Euro 14,603.53		Deferred for want of Comments from MHA.
	34	Master General of Ordance, New Delhi 01/53/162/257/AM- 14/V-15/IC	13.9.2013	One Pistolet (Model- 1892) as per ANF2B	Gift item	Deferred for want of Comments from MHA.

	35	Special Protection Group, New Delhi 01/53/8/276/AM14/S-76/IC	12.9.2013	Firing Pin and Spring Type Straight Pin, Slotted from Belgium	Euro 1953	Deferred for want of Comments from MHA.
	36	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.2013	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given	Deferred for want of Comments from MHA.
PART-XVII(Misc)						
	1	G.M. Exports International, Assam 01/53/162/1046/AM13/G-32/IC	04.12.12	750 MT of Rags (others)	56.70	Deferred for want of Comments from Min. of Textiles.
	2	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of Comments from M/o Textile.
	3	Bayer Crop Science Ltd., Thane 01/53/8/196/AM-14/B-12/IC	22.7.2013	4420 nos. of 7.25 gm of 14 Carat Gold Medal Gift as per ANF2B	691.47	Deferred for want of Comments from RBI.
	4	Interglobe Aviation Ltd., New Delhi 01/53/8/206/AM-14/I-19/IC	1.8.2013	02 nos. of Receiver Navigation & 02 nos. of MMR Receiver as per ANF2B	233.51	Deferred for want of Comments from DGCA
	6	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5	Deferred for want of Comments from D/o Atomic Energy.
	7	BMW India P. Ltd., Gurgaon 01/53/8/218/AM-14/B-14/IC	16.8.2013	36975 nos. of Remote Car Keys as per ANF2B	408.22	Deferred for want of Comments from DOT
	12	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.2013	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories as per ANF2B	12.5	Deferred for want of Comments

						from M/o Shipping
108.	15	Sahayak Engineers Pvt. Ltd., 01/53/8/241/AM14/S-74/IC	27.8.2013	10 nos. Millimeter Wave Antennas of Slotted Wave Guide Type (MW-Wave Antenna)	132.3	Deferred for want of comments from DRDO.

3.3 Following 03 (three) applications were to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-XV (HRD)						
1	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.2012	240000 Kgs of Old Printed Books	21.6	It was decided to process the case on file.
PART-XVII(Misc)						
2	10	MD Overseas Ltd., Uttarakhand 01/53/8/232/AM-14/M-20/IC	21.8.2013	30,000 Kgs of Raw Gold (Dore) Bars as per ANF2B	859891.2	The Committee noted that applicant is a Premier Trading House and a Nominated Agency. They have already imported Gold Dore Bars in the capacity of Nominated Agency. However, in view of recent RBI circular No.25 dated 14.8.2013 and CBEC Circular NO. 34/2013-Cus dated 4.9.2013, they are not able to import Gold Dore Bars in the capacity of Premier Trading House. They have produced copy of DIC Part-II Certificate from Govt. of Uttarakhand having Refining capacity of 30 MTs Gold Bars with initial date of production as 28.7.2013. They are also having Provisional Consent Order (CTE) i.e. Consent to Establish under Section 25 from Uttarakhand Environment & Pollution Control Board. The Committee, after due deliberations

						decided that the case may be examined on file.
3	11	Zaveri & Co. P. Ltd., Ahmedabad 01/53/8/238/AM-14/Z-2/IC	23.8.2013	30,000 Kgs of Gold Dore Bar as per ANF2B	569487	The Committee noted that applicant is a Premier Trading House and a Nominated Agency. They have already imported Gold Dore Bars in the capacity of Nominated Agency. However, in view of recent RBI circular No.25 dated 14.8.2013 and CBEC Circular NO. 34/2013-Cus dated 4.9.2013, they are not able to import Gold Dore Bars in the capacity of Premier Trading House. They have produced copy of DIC Part-II Certificate from Govt. of Uttarakhand having Refining capacity of 120 MTs Gold Bars with initial date of production as 31.3.2010. They have furnished copy of Consent to Operate dated 31.5.2012 issued by Uttarakhand Environment Protection and Pollution Control Board granted for a period from 23.5.2012 to 31.3.2013 (applied for renewal for the year 2013-14) and valid for manufacture of 10 MT Gold Bars per month. The Committee, after due deliberations decided that the case may be examined on file.

3.4

Following 2 (two) applications were Rejected

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	7	Mikado Engineering Services P. Ltd., New Delhi 01/53/8/67/AM14/M-9/IC	08.05.13	5000 Nos of Cattles	11094.90	Rejected as recommended by D/o AHD&F vide OM No.102-54/2013-Trade dated 22.8.2013 as the

						country of origin is not categorized as Negligible or Controlled Risk country in respect of BSE status by OIE.
PART-VI (DIPP)						
2	17	Genuine Copier Systems, New Delhi 01/53/8/227/AM-14/G-16/IC	21.8.2013	4500 nos. of Used/ Old digital multifunction printer/ copier machine with standard accessories & attachment as per ANF2B	77.69	Rejected import as recommended by DIPP vide O.M.No.9/30/2013-TSW/165 dated 6.9.2013, in public interest.

3.6

Following 07 (seven) applications were granted ex-post-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
1	18	Jijan Abraham Stephen, Kochi 01/53/162/315/AM-14/J-8/IC	5.8.2013	01 no. of Cat as per ANF2B	NIL	The Committee accorded ex-post-facto approval for grant of import item.
2	21	Boney Sureinder Kapoor, Mumbai 01/53/162/337/AM14/B-16/IC	20.8.2013	One Dog (Canine)	0.99	The Committee accorded ex-post-facto approval for grant of import item.
3	24	Akershikha Mishra, Noida 01/53/8/23/AM-14/A-37/IC	23.8.2013	02 nos. of Dogs as per ANF2B	2.14	The Committee accorded ex-post-facto approval for grant of import item.
4	25	Marcia A Stanton, Chennai 01/53/8/242/AM-14/M-21/IC	27.8.2013	01 no. of Pet Dog as per ANF2B	N.A	The Committee accorded ex-post-facto approval for grant of import item. The Committee also decided that the applicant may be given permission for frequent import of Dog having Microchip Number 985170000165498

						within the original validity and extended validity period.
5	26	M. Gopalkrishnan, Faridabad 01/53/8/243/AM-14/M-22/IC	29.8.2013	03 nos. of Pet Dogs as per ANF2B	2.76	The Committee accorded ex-post-facto approval for grant of import item.
6	27	M. Lakshmi, Faridabad, 01/53/8/244/AM-14/M-23/IC	29.8.2013	02 nos. of Dogs as per ANF2B	2.59	The Committee accorded ex-post-facto approval for grant of import item.
7	28	Nanta Tansacha, New Delhi 01/53/8/245/AM14/N-15/IC	29.8.2013	3 Nos. of Pet Dog	2.94	The Committee accorded ex-post-facto approval for grant of import item.

4. **Next meeting will be held on 17.10.2013 at 11.30 a.m.**

5. **The meeting ended with a vote of thanks to the Chair.**

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